

**POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
CINERAD COMMUNICATIONS LIMITED (“CCL”)**

The details subsequent to the completion of the offer made vide Public Announcement dated May 17, 2006 in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto by the Acquirers to acquire upto 1040000 fully paid-up Equity Shares of Rs.10/- each, at a price of Rs.9.25/- per share of CCL representing 20% of paid up equity & voting share capital of CCL are as under:

1. Name of the Target Company : **CINERAD COMMUNICATIONS LIMITED**
2. Name and Address of the Acquirer(s) including PACs : **Acquirers**
M/s Pranidhi Estates Private Limited
having registered office at W-5, Green Park Main, New Delhi – 110 016
M/s Indiaemerging Capital Private Limited
having registered office at W-5, Green Park Main, 1st Floor,
New Delhi – 110 016
3. Name of Manager to the offer : **Sumedha Fiscal Services Limited**
4. Name of Registrar to the offer : **MAS Services Private Limited**
5. Offer details
 - a) Date of Opening of the Offer : 05/07/2006
 - b) Date of Closing of the Offer : 24/07/2006
6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1.	Offer Price	Rs.9.25/-		Rs. 9.25/-	
2.	Share holding of acquirers & persons deemed to be acting in concert before MOU/P.A.	91146 (1.75%)		91146 (1.75%)	
3.	Shares acquired by way of MOU	1341540 (25.80%)		1341540 (25.80%)	
4.	Shares acquired in the Open Offer	1040000 (20%)		803646 (15.45%)	
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs.96, 20,000/-		RS. 74,33,727/-	
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any.	Nil		Nil	
7.	Post Offer shareholding of acquirers (2+3+4+6)	2472686 (47.55%)		2236332 (43%)	
8.	Pre and Post Offer shareholding of public* (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		3767314 (72.45%)	2727314 (52.45%)	3767314 (72.45%)	2963668 (57%)

* Including shares held by the existing promoters.

7. Status of the Escrow Account : Not yet released.
8. Payment of interest, if any : Nil
9. Status of Investor Complaints : Nil

The Acquirers accepts full responsibility for the information contained in this Public Announcement and are responsible for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 1997

This Public Announcement would also be available on the SEBI's website www.sebi.gov.in

Issued by :



Manager to the offer:
SUMEDHA FISCAL SERVICES LIMITED
(Contact Person: Mr. Deb Kumar Sett)
8B, Middleton Street, Geetanjali, 6A
Kolkata – 700 071
Phone No: (033) 2229 8936/6758/3237
Fax: (033) 2226 4140/2216 5830
E-mail: kolkata@sumedhafiscal.com

On behalf of Acquirers : M/s Pranidhi Estates Private Limited
M/s Indiaemerging Capital Private Limited

Place: Kolkata
Date: 10/08/2006